No. RJ-1/Regular/1098 /2025

<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that **on Friday, 11th July 2025 at 5.15 p.m.** :

The Division Bench **comprising of the Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Jitendra Jain** will take up the following matters in **Court Room No. 54**.

Appellate Side:

- 1. RPI (St) No. 1719/2025 in PIL No. 28 of 2019
- 2. RPI (St) No. 6376 of 2025 in PIL No. 28 of 2019

High Court, Appellate Side,)	By Order
Bombay)	
)	
)	sd/-
Date : 10 th July 2025)	(H. M. Bhosale)
		Registrar (Judicial-I)